

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 19.02.2021 (FRIDAY)

COURT – IV

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3013 of 2020 in Comp. App. (AT) No. 126 of 2019	K.V. Brahmaji Rao. Vs. Union of India, Ministry of Corporate Affairs	Rhea Verma	Sanjib Kumar Mohanty

VIRTUAL MODE

For Admission (Fresh Case)

2.	Comp. App. (AT) No. 18 of 2021	Axis Trustee Services Ltd. & Ors. Vs. SREI Equipment Finance Ltd.	Abhishek Swaroop	Diwakar Maheshwari
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**By the order of Hon'ble Acting Chairperson
-sd/-
Registrar**